

Bail Application No.: 718/2020

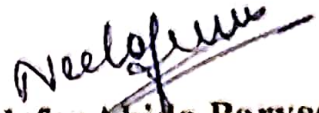
**State v. Himanshu Chahal
FIR no.: 193/2020
PS:Prashad Nagar**

11.11.2020

Ld. P.O. is on leave.

**Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
None for applicant.**

Put up for purpose fixed on 19.11.2020.


**(Neelofer Abida Parveen)
1st Link/ASJ/Central
11.11.2020**

Dall Application No. 798/2020

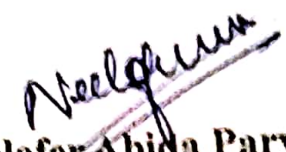
State v. Ritesh Kumar
FIR no. 103/2019
PS: H. Nizamuddin

11.11.2020

Ld. P.O. is on leave.

Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Sh. Vikas Walia, Ld. Counsel for applicant through VC.

At request, put up for purpose fixed on 21.11.2020.
Interim order to continue till next date.


(Neelofer Abida Parveen)
1st Link/ASJ/Central
11.11.2020

Bail Application No.:1451/2020

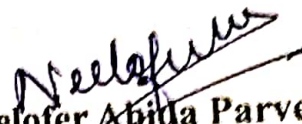
State v. Ashok
FIR no.: 165/2020
PS: Rajinder Nagar

11.11.2020

Ld. P.O. is on leave.

Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Sh. Vinay Kr. Sharma, Ld. Counsel for applicant through VC.
Sh. Sominder Paswan, Ld. Counsel for complainant with complainant
through VC.

At request, put up for purpose fixed on 18.11.2020.


(Neelofer Abida Parveen)
1st Link/ASJ/Central
11.11.2020

Bail Application No.: 1551/2020

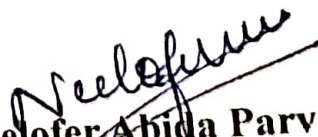
**State v. Krishan
FIR no.: 32/2020
PS: Kamla Market**

11.11.2020

Ld. P.O. is on leave.

**Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Sh. Ajay Kumar Khwal, Ld. Counsel for applicant through VC.**

At request, put up for purpose fixed on 21.11.2020.


**(Neelofer Abida Parveen)
1st Link/ASJ/Central
11.11.2020**

Bail Application No.: 1619/2020

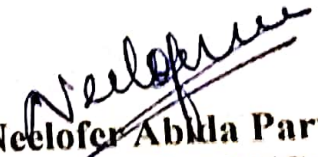
**State v. Ashu Sagar
FIR no.: 272/2020
PS: Prashad Nagar**

11.11.2020

Ld. P.O. is on leave.

Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Sh. Prince Sharma, Ld. Counsel for applicant through VC.
Sh. J.S. Mishra, LAC for complainant through VC.

At request, put up for purpose fixed on 12.11.2020.


**(Neelofar Abida Parveen)
1st Link/ASJ/Central
11.11.2020**

Bail Application No. 1623/2020

State v Nikita Singhal & Ors.
FIR no. 24/2020
PS: Rajinder Nagar


11.11.2020

Ld. P.O. is on leave.

Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC,
Sh. Kuldeep Johra, Ld. Counsel for applicant through VC.

At request, put up for purpose fixed on 19.11.2020.

Interim order to continue till next date.


(Neelofar Abida Parveen)
1st Link/ASJ/Central
11.11.2020

Bail Application No.: 1589/2020


State v. Saif Ali
FIR no.: 364/2020
PS: Sarai Rohilla

11.11.2020

Ld. P.O. is on leave.

Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC,
Sh. K.K. Chauhan, Ld. Counsel for applicant through VC.

At request, put up for purpose fixed on 18.11.2020.


(Neelofar Abida Parveen)
1st Link/AS.J/Central
11.11.2020

Bail Application No.: 1637/2020


State v. Raju
FIR no.: 100/2020
PS: Hauz Qazi

11.11.2020

Ld. P.O. is on leave.

Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Sh. Pradeep Anand, Ld. Counsel for applicant through VC.

At request, put up for purpose fixed on 17.11.2020.


(Neelofer Abida Parveen)
1st Link/ASJ/Central
11.11.2020

Bail Application No.: 1680/2020

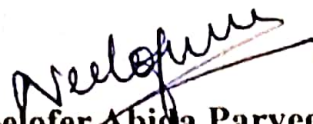
**State v. Vikram Thakur
FIR no.: 292/2016
PS: Karol Bagh**

11.11.2020

Ld. P.O. is on leave.

**Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Sh. Manoj Kumar Goswami, Ld. Counsel for applicant through VC.
Sh. Muddassir Dayyan, Ld. Counsel for complainant through VC.**

At request, put up for purpose fixed on 21.11.2020.


**(Neelofer Abida Parveen)
1st Link/ASJ/Central
11.11.2020**

Bail Application No.: 1694/2020

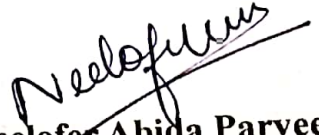
**State v. Shankar @ Pradeep
FIR no.: 31/2020
PS: NDRS**

11.11.2020

Ld. P.O. is on leave.

**Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Ms. Nisha Satyarthi, Ld. Counsel for applicant through VC.**

At request, put up for purpose fixed on 19.11.2020.


**(Neelofer Abida Parveen)
1st Link/ASJ/Central
11.11.2020**

M.Cr.L. No.: 170/2020

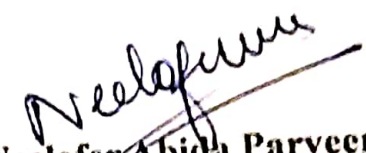
**State v. Farukh Sheikh
FIR no.: 159/2020
PS: Rajinder Nagar**

11.11.2020

Ld. P.O. is on leave.

**Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Sh. Lalit Kumar, Ld. Counsel for applicant through VC.**

At request, put up for purpose fixed on 17.11.2020.


**(Neelofar Abida Parveen)
1st Link/ASJ/Central
11.11.2020**

Bail Application No. 1857/2020


State v. Mrigna Chawla
FIR no.: 231/2020
PS: Rajinder Nagar

11.11.2020

Ld. P.O. is on leave.

Present: Mr. Pawan Kumar, Learned Adil. PP for State through VC,
Sh. Varun Chawla, Ld. Counsel for applicant through VC,
Ms. Ekta Vats, Ld. Counsel for complainant with complainant through
VC,

At request, put up with connected matter on 21.11.2020.


(Neelofar Abida Parveen)
1st Link/ASJ/Central
11.11.2020

Bail Application No.: 1858/2020

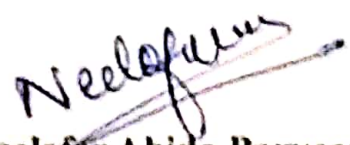
**State v. Anshul Chawla
FIR no.: 231/2020
PS: Rajinder Nagar**

11.11.2020

Ld. P.O. is on leave.

**Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Sh. Varun Chawla, Ld. Counsel for applicant through VC.
Ms. Ekta Vats, Ld. Counsel for complainant with complainant through
VC.**

At request, put up with connected matter on 21.11.2020.


**(Neelofer Abida Parveen)
1st Link/ASJ/Central
11.11.2020**

Bail Application No.:1859/2020

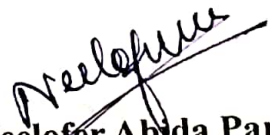
**State v. Pawan Grover
FIR no.: 214/2020
PS: Rajinder Nagar**

11.11.2020

Ld. P.O. is on leave.

Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Sh. Sunil Tiwari, Ld. Counsel for applicant through VC.
Sh. Amit Tayal, Ld. Counsel for complainant through VC.
IO/SI Soni Lal is present through VC.

At request, put up for purpose fixed on 23.11.2020.


**(Neelofer Abida Parveen)
1st Link/ASJ/Central
11.11.2020**

Bail Application No.: 1863/2020

**State v. Shakira Begum
FIR no.: NA
PS: Darya Ganj**

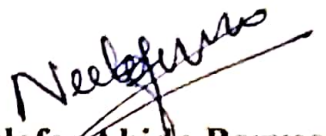
11.11.2020

Ld. P.O. is on leave.

**Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Sh. Nasir Aziz, Ld. Counsel for applicant through VC.**

Notice be issued to IO to file reply.

At request, put up for purpose fixed on 18.11.2020.


**(Neelofer Abida Parveen)
1st Link/ASJ/Central
11.11.2020**

Bail Application No.: 1862/2020

**State v. Jai Prakash Meena
FIR no.: 137/2020
PS: Rajinder Nagar**

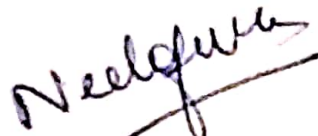
11.11.2020

Ld. P.O. is on leave.

**Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Sh. Vaibhav Kr Meena, Ld. Counsel for applicant through VC.**

Reply filed. Copy supplied.

At request, put up for purpose fixed on 18.11.2020.


**(Neelofer Abida Parveen)
1st Link/ASJ/Central
11.11.2020**

Bail Application No.: 1856/2020

**State v. Shivam Kumar
FIR no.: 291/2020
PS: Sarai Rohilla**

11.11.2020

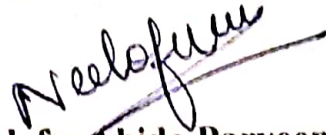
Ld. P.O. is on leave.

**Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Sh. Yogesh Rathi, Ld. Counsel for applicant through VC.**

Reply filed.

**At request, TCR be called for next date from the court of Sh. Chander
Mohan, Ld. MM, Central, Tis Hazari.**

At request, put up for purpose fixed on 19.11.2020.


**(Neelofar Abida Parveen)
1st Link/ASJ/Central
11.11.2020**

Bail Application No.: 1522/2020

State v. Ramu
FIR no.: 217/2020
PS: Rajinder Nagar

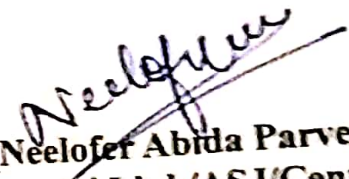
11.11.2020

Ld. P.O. is on leave.

Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Sh. V.V. Arya, Ld. Counsel for applicant through VC.

At request, put up for purpose fixed on 19.11.2020.

Interim order to continue till next date.


(Neelofar Abida Parveen)
1st Link/ASJ/Central
11.11.2020

Bail Application No. 1812/2020


State v. Suranjit Singh
FIR no. 27/2020
PS: J.P. Estate

11.11.2020

Ld. J.C. is on leave.

Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC,
Sh. Sachin Kumar Jain, Ld. Counsel for applicant through VC.

At request, put up for purpose fixed on 21.11.2020.


(Neelofar Abida Parveen)
1st Link/AS./Central
11.11.2020

Bail Application No. 1617/2020

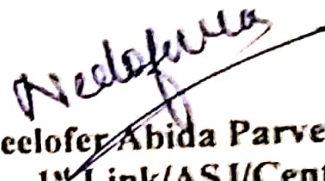
State v. Simranjeet Singh
FIR no. 146/2020
PS: L.P. Estate

11.11.2020

Ld. P.O. is on leave.

Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Sh. Sachin Kumar Jain, Ld. Counsel for applicant through VC.

At request, put up for purpose fixed on 21.11.2020.


(Neelofer Abida Parveen)
1st Link/ASJ/Central
11.11.2020

Bail Application No.: 1624/2020

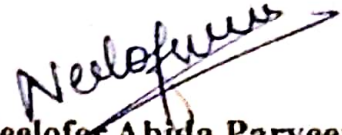
**State v. Vishal @ Rahul
FIR no.: 22/2020**

11.11.2020

Ld. P.O. is on leave.

**Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Sh. Awdhesh Sharma, Ld. Counsel for applicant through VC.
IO ASI Gian Prakash through VC.**

At request, put up for purpose fixed on 18.11.2020.


**(Neelofer Abida Parveen)
Ist Link/ASJ/Central
11.11.2020**

Bail Application No.: 1697/2020

State v. Amit @ Pola
FIR no.: 252/2020
PS: Prashad Nagar


11.11.2020

Ld. P.O. is on leave.

Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Sh. Vineet Jain, Ld. Counsel for applicant through VC.

Copy of reply be supplied to counsel for applicant.

At request, put up for purpose fixed on 19.11.2020.


(Neelofar Abida Parveen)
1st Link/ASJ/Central
11.11.2020

Bail Application No.:1602/2020

State v. Prateek Ajmani & anr.
FIR no.: 420/2020
PS: Karol Bagh

11.11.2020

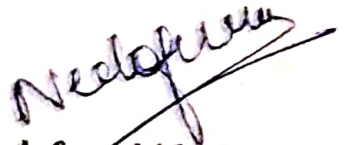
Ld. P.O. is on leave.

Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Sh. Gurjeet Singh, Ld. Counsel for applicant through VC.

This matter is fixed for orders.

At request, put up before court concerned on 18.11.2020.

Interim order to continue till next date.


(Neelofer Abida Parveen)
1st Link/ASJ/Central
11.11.2020

Bail Application No.:1603/2020

State v. Himanshu Ajmani & anr.
FIR no.: 452/2020
PS: Karol Bagh

11.11.2020

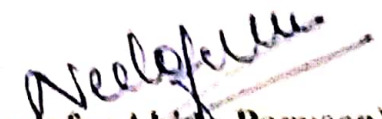
Ld. P.O. is on leave.

Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Sh. Gurjeet Singh, Ld. Counsel for applicant through VC.

This matter is fixed for orders.

At request, put up before court concerned on 18.11.2020.

Interim order to continue till next date.


(Neelofer Abidin Parveen)
1st Link/ASJ/Central
11.11.2020

Bail Application No.: 1672/2020

**State v. Rinku Verma
FIR no.: 273/2020
PS: Sarai Rohilla**

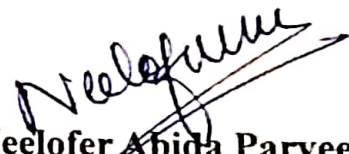
11.11.2020

Ld. P.O. is on leave.

Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Ms. Seema Gupta, Ld. Counsel for applicant through VC.

This matter is fixed for orders.

At request, put up before court concerned on 18.11.2020.


(Neelofer Abida Parveen)
1st Link/ASJ/Central
11.11.2020

Bail Application No.: 1824/2020

State v. Arif Khan
FIR no.: 17/2019
PS: Lahori Gate


11.11.2020

Ld. P.O. is on leave.

Present: *Mr. Pawan Kumar, Learned Addl. PP for State through VC.*
Sh. Gurjeet Singh, Ld. Counsel for applicant through VC.

This matter is fixed for orders.

At request, put up before court concerned on 17.11.2020.


(Neelofar Abida Parveen)
1st Link/ASJ/Central
11.11.2020

Bail Application No.: 1537/2020

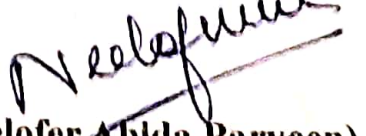
**State v. Sony @ Amrit Kundra
FIR no.: 251/2019
PS: Prasad Nagar**

11.11.2020

Ld. P.O. is on leave.

**Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC,
Sh. Ranjan Kumar, Ld. Counsel for complainant through VC.**

At request, put up for purpose fixed on 17.11.2020.


**(Neelofer Abida Parveen)
1st Link/ASJ/Central**